

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**COMPANY APPEAL (AT) (INSOLVENCY) NO.160 OF 2021**

**In the matter of:**

**PLBB Products Pvt Ltd**

**Appellant**

**Vs**

**Piyush Periwal & Ors**

**Respondent**

**Present:**

Mr. Abhijeet Sinha, Mr. Lzafeer Ahmad BF, Mr. Aditya Shukla, Mr. Manaj Shishodia, Mr. Ajay Arjun Sharma, Advocates for Appellant.

Mr. Abhijit Sarkar, Advocate for R1.

Mr. Anand Varma, Mr Abhishek Prasad, Mr. Sandeep Khaitan, Advocates for R3.

Mr. Sidhartha Barua, Mr. Praful Jindal, Advocates for R2.

**ORDER**

**05.04.2021-** Pleadings are not completed. Learned counsel for the parties may complete their pleadings including filing of written submissions, alongwith relevant judgements, wherever not filed, within 10 days failing which the right to file the same shall stand closed and the appeal shall be taken up for consideration.

Post the matter for Admission (after notice) on **20<sup>th</sup> April, 2021.**

Interim direction to continue till next date of hearing.

**(Justice Bansi Lal Bhat)  
Acting Chairperson**

**(Dr. Ashok Kumar Mishra)  
Member (Technical)**

**Bm/gc**